NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

25

C.S.A. No. 977/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: M/s. Housing Development Corporation Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

25 Swapnil Gupte Advocate

For Petitioner

ORDER

CSA No. 977/230-232/NCLT/MB/MAH/2017

The Company Application is allowed, vide separate Order.

Sd/v. nallasenapathy

Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)